

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8058 OF 2001

NIRMAL CHANDRA SINHA

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH C.A.NO.8059/2001 (With office report)

Date: 26/03/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. Siddharth Dave, Adv.

Mr. Arvind Varma, Adv.

Ms. Jamtiben AO, Adv.

Mrs. Sumita Ray, Adv.

For Respondent(s)

Dr. R.G. Padia, Sr. Adv.

Ms. Shalini Kumari, Adv.

Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments concluded.

Judgment reserved.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master